NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/12/ (IB)/2017

NAME OF THE PETITIONER(S)

: JDSU DEUTCHLAND GMBH POSTFACH

NAME OF THE RESPONDENT(S)

: GEMINI COMMUNICATION LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P.S.SUMAN COUNSEL FOR RESPONDENT

S. GOPINATHAN CONNECL FOR PLATITIONER

ORDER

Counsel for both the parties present. Counsel for the petitioner undertakes to supply the copies pertaining to the Petition to the respondent today itself. For reply, time is enlarged. Put up on 12.06.2017 at 02.30 P.M.

(Ch. Md. Sharief Tario Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM